

Welo.

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE  
ROUSE AVENUE COURT COMPLEX, DELHI**



**MODIFIED DUTY ROSTER FOR THE MONTH OF NOVEMBER, 2024**

In view of the request received from Ms. Jyoti Maheshwari, Ld. ACJM-05, dated 08.11.2024, partial modifications in office order no. CJM/RADC/DR/2024 12275-12294-D, dated 29.10.2024 have been made as under:-

S. No	Name of the Duty ACMM	Duty to be performed on	In place of
01.	Ms. Neetu Nagar, Ld. ACJM-06, RADC, New Delhi	09.11.2024 & 10.11.2024	Ms. Jyoti Maheshwari, Ld. ACJM-05, RADC, New Delhi.
02.	Ms. Jyoti Maheshwari, Ld. ACJM-05, RADC, New Delhi.	26.11.2024 & 27.11.2024.	Ms. Neetu Nagar, Ld. ACJM-06, RADC, New Delhi

Rest of the conditions shall remain unchanged.

*N.G.*  
(Nishant Garg)

Link to Chief Judicial Magistrate  
ACJM-02, RADC, New Delhi.

*M* 03:35 PM

12513 - 12533-D

Order No. \_\_\_\_\_/CJM/RADC/DR/2024

Dated 08/11/24

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. Principal District & Sessions Judge, (HQs), Delhi.
3. The Ld. Principal District & Session Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi
4. The Ld. ACJMs Rouse Avenue District Court, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

*N.G.*

Link to Chief Judicial Magistrate  
ACJM-02, RADC, New Delhi.